

12 *Re. Alleged indecent* [RAJYA SABHA] *remarks by Minister*

(Nationalisation) Laws (Amendment and Validation) Bill, 2014, as passed by Lok Sabha at its sitting held on the 1st December, 2014.”

Sir, I lay a copy of the Bill on the Table.

...(Interruptions)...

**STATEMENT OF THE DEPARTMENT-RELATED PARLIAMENTARY
STANDING COMMITTEE ON EXTERNAL AFFAIRS**

DR. KARAN SINGH (NCT of Delhi): Sir, I lay on the Table, a copy (in English and Hindi) of the Statement showing Further Action taken by the Government on the observations/recommendations contained in the Twenty-fourth Report (Fifteenth Lok Sabha) on the action taken by the Government on the observations/recommendations contained in the Nineteenth Report on ‘Demands for Grants (2013-14)’ of the Ministry of Overseas Indian Affairs.

...(Interruptions)...

**MOTION FOR ELECTION TO THE CENTRAL
ADVISORY BOARD OF ARCHAEOLOGY**

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): Sir, I move the following Motion:—

“That in pursuance of the provision in paragraph - XVIII of the Government of India (Archaeological Survey of India) Resolution No. F.9/1/2013-EE (CABA), dated the 17th February, 2014, this House do proceed to elect, in such manner as the Chairman may direct, one Member from amongst the Members of the House to be a member of the Central Advisory Board of Archaeology (CABA).”

The question was put and the motion was adopted.

RE. ALLEGED INDECENT REMARKS BY MINISTER

MR. DEPUTY CHAIRMAN: Now, matters to be raised with permission
...(Interruptions)... Zero Hour ...(Interruptions)... Shri Digvijaya Singh...(Interruptions)...
Dr. T.N. Seema ...(Interruptions)...